

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1079/96

New Delhi, this 29th day of February, 2000

Hon'ble Shri Justice V. Rajagopala Reddy, VC(J)  
Hon'ble Smt. Shanta Shastry, Member(A)

B.K. Goyal  
SC-58, Shastri Nagar  
Ghaziabad .. Applicant

(By Shri K. Gulati, Advocate - not present)

versus

1. Vice President  
Council of Scientific & Industrial Research  
Anusandhan Bhavan, New Delhi
2. Director General, CSIR  
Anusandhan Bhavan, New Delhi
3. Director  
Structural Engg. & Research Centre  
Post Bag No.10  
Kamla Nehru Nagar, Ghaziabad
4. Dr.S.P. Sharma  
Erstwhile Director of SE&RC  
Post Box No.29/3802  
Vishnu Marg, Jaipur
5. V.K.Ghanekar  
Scientist  
SE & RC, Ghaziabad .. Respondents

(By Shri V.K.Rao, Advocate - not present)

ORDER(oral)

By Reddy, J. -

Neither the parties nor the counsel for the parties  
appeared. In the circumstances, the OA is dismissed for  
default. No costs.

29  
Anshu

(Smt. Shanta Shastry)  
Member(A)

(V.Rajagopala Reddy)  
Vice-Chairman(J)

/gtv